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PART-1 SECTION-1**

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT OF COMMERCE  
DIRECTORATE GENERAL OF FOREIGN TRADE**

**PUBLIC NOTICE No. 51 (RE2012)/2009-14  
NEW DELHI, DATED: 5<sup>th</sup> March, 2013**

**Subject:** Amendments in the Reward/Incentive Schemes of Chapter 3 of Foreign Trade Policy 2009-14 - Appendix 37A, Appendix 37C and Appendix 37D of Handbook of Procedure (Vol. I).

In exercise of powers conferred under paragraph 2.4 of the Foreign Trade Policy 2009-2014, the Director General of Foreign Trade hereby makes the following amendment to Appendix 37 D in the Handbook of Procedures, Vol. 1 (Appendices and Aayat Niryat Forms) 2009-2014:

2. The following product is added in Table 1 of Appendix 37D (Focus Product Scheme) after Sl. No. 755 for export made with immediate effect.

| <b>Sl. No.</b> | <b>FPS Product Code</b> | <b>ITC (HS) Code</b> | <b>Description</b>                                                                                       | <b>Rate Percentage</b> | <b>Bonus Benefit</b> |
|----------------|-------------------------|----------------------|----------------------------------------------------------------------------------------------------------|------------------------|----------------------|
| 756            | 756                     | 85287100             | Set Top Box /Set Top Unit (STB/STU required for receiving Digital Signals from DTH & Cable in CKD / SKD. | 5%                     |                      |

3. **Effect of this Public Notice:** Set Top Box is added in Appendix 37 D at Sl. No. 756 of Table 1.

Sd/-  
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